

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2153
ANSWERED ON:27.03.2012
MEDICAL TOURISM
Rao Shri Nama Nageswara

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that India is losing a big chunk of the potential medical tourists to Thailand due to the cumbersome visa regulations; and

(b) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There are no specific inputs which suggest that India is losing a big chunk of the potential medical tourists to Thailand due to the cumbersome visa regulations. The extant visa regulations for grant of Medical Visa to visit India are not cumbersome. Medical Visa is granted to a foreign national who has submitted the medical documents establishing the need for and the bonafides of taking medical treatment in India. It is also provided that in case the foreign national desires to avail of treatment under the Indian systems of medicine, his/ her case may also be considered by the Indian Missions.